

The average monthly expenditure during the year 1976-77 is about 2.01 crores.

(b). Complaints have been received against individual freedom fighters that they have managed or are trying to get pension by furnishing incorrect and false information/evidence. Such complaints are examined promptly with reference to the available records and in doubtful cases a reference is made to the State Government concerned for verification and early report. In cases, where there is a strong presumption that the freedom fighter is not entitled to get pension, action is taken immediately to suspend the pension pending further investigation. If on completion of the enquiry, the pension is found to be wrongly obtained, it is cancelled and necessary action regarding recovery is taken. Where it is found that the person concerned adopted fraudulent means to obtain pension, State Governments are asked to consider the desirability of prosecuting the person concerned.

A statement showing the number of complaints received, cases in which pension has been suspended, number of cases in which pension has been stopped or restored and the number of cases pending disposal statewide is laid on the Table of the House. [Placed in Library. See No. LT-104/77].

#### Set up in Andaman & Nicobar Islands

88. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to provide popular set up in the Union Territory of Andaman & Nicobar Islands; and

(b) if so, what will be the pattern?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The Government has yet to take a decision in the matter.

#### Industries in Andaman and Nicobar Islands

89. SHRI MANORANJAN BHAKTA: Will the Minister of INDUSTRY: be pleased to state:

(a) whether Government propose to set up more industries in the backward areas; and

(b) if so, whether any special consideration will be given to the entrepreneurs to set up industries in Andaman and Nicobar Islands?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a). Yes, Sir.

(b) The Andaman and Nicobar Islands have been declared as an industrially backward area and special incentives like financial assistance on concessional terms, relief in income-tax, free technical consultancy services, subsidy on fixed capital investment, transport subsidy etc. are available to the entrepreneurs setting up industries in Andaman and Nicobar Islands. Benefits under the Rural Industries Project Programme are also available to these entrepreneurs.

#### Amnesty to Political Prisoners

90. SHRIMATI BIBHA GHOSH GOSWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to declare an amnesty to all political prisoners detained and convicted in all the States in the country;

(b) whether all warrants of arrests will be withdrawn and cases instituted against workers and leaders of political parties will be withdrawn; and

(c) whether sentences of all women political prisoners will be commuted and they will be freed?